## NEW DELHI BENCH NEW DELHI

C. P. NO. 49(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Mr. Amit Jain & ors. V/s. M/s. Faridabad Metal Udyag Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 58/59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

## ORDER

Though the respondents were granted time to file their reply, but the same has not been done.

 Let court notice be issued to them through counsel in this case, returnable on 25.07.2016 at 10.30 a.m.

(Ina Malhotra)

SdL

Member Judicial

(R.Varadharajan) Member Judicial